

[To be published in the Gazette of India, Extraordinary, Part –II, Section–3, Sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Financial Services)

NOTIFICATION

New Delhi, the 02 May, 2018

S.O. (E).—In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Subhash Chandra Khuntia, IAS (Retd.) to the post of Chairperson, Insurance Regulatory and Development Authority with a fixed pay package of Rs.4.50 lakh per month (without facility of house and car) for a period of three years from the date of assumption of charge of the post or till the age of 65 years or until further orders, whichever is the earliest.

[F.No.R-16011/01/2017-Ins.I]



N. Srinivasa Rao  
(Economic Advisor)

To

The Manager,  
Government of India Press,  
Mayapuri,  
New Delhi.